

SHRI MARGARET ALVA; Madam, I certainly agree with the Members that the special mentions must be taken more seriously. I am very sorry about this incident where the reply has come after three years. I shall certainly take up the matter with the Leader of the House and also with the Prime Minister and we will see that these matters are looked into by the Ministers themselves and much more expeditiously.

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL; Within one month?

DEPUTY CHAIRMAN; She said it. Now, sit down.

SHRI YASHWANT SINHA (Bihar); I will raise another issue.

THE DEPUTY CHAIRMAN; I will allow you.

RE. BJP RALLY IN TAMIL NADU

SHRI G. SWAMINATHAN (Tamil Nadu); Madam, permit me to raise the issue of the BJP rally in Madras on 21st. The BJP has applied for permission to hold a rally five days before and within the time limit and the licence has not yet been issued for the rally. It is under the consideration of the State Government. Even if it is issued, the Government and the police will take all the precautions to see that law and order is maintained. (*Interruptions*) Madam, already there had been a talk with the BJP leaders. They have also promise that law and order will be maintained (*Interruptions*)

THE DEPUTY CHAIRMAN; Will you please sit down? (*Interruptions*) First, I should understand what is the matter. I cannot hear. (*Interruptions*) I will have to find out. Mr. Swaminathan, what did you say? (*Interruptions*) Will everybody sit down?

SHRI G. SWAMINATHAN; The State Government of Tamil Nadu has taken all the precautions regarding the bomb blast. (*Interruptions*)

THE DEPUTY CHAIRMAN; What did he say? (*Interruptions*),

SHRI G. SWAMINATHAN; I am talking about the bomb blasts which had happened in Calcutta and Bombay and some reservations have been expressed. The State Government of Tamil Nadu has been taking all the precautions regarding the bomb blast and law and order situation and everything will be protected. (*Interruptions*)

THE DEPUTY CHAIRMAN; I cannot hear anything. (*Interruptions*)

SHRI G. SWAMINATHAN; The Chief Minister of Tamil Nadu is taking keen interest in preserving the law and order and to see that similar to Bombay and Calcutta... (*Interruptions*)

THE DEPUTY CHAIRMAN; Let me find out, Mr. Hanumanthappa. How can I give my ruling if I haven't heard a word of what he said when both of you are speaking? (*Interruptions*) How can I hear him? Mr. Hanumanthappa, let me hear. If I find that anything is irrelevant or wrong, I am myself going to take action. But I cannot hear anything. (*Interruptions*)

SHRI H. HANUMANTHAPPA (Karnataka) It may not be unparliamentary; it may not be irrelevant. (*Interruptions*)

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu); Madam, I have a point of procedure. (*Interruptions*)

THE DEPUTY CHAIRMAN; See, in a manner like this when four-five people are speaking together, if you expect me to understand each word which was spoken and whether it is parliamentary or unparliamentary, procedural or unprocedural, I think it is very difficult. I cannot understand. Let me hear what he said or let me see the record. If I feel anything which should not be spoken in this House, which is a matter concerning the State was objected to, I will look into the record... (*Interruptions*)...

SHRI G. SWAMINATHAN: Madam, I am only talking about the bomb blasts about which we are concerned, we are all concerned and there has been a discussion in the last two days and as one who is coming from Madras, please allow me to speak. I have got your permission to speak and she cannot interfere like this. ... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Mr. Swaminathan, permission is given, fine. But the permission is given to speak something which is relevant in this House.

SHRI G. SWAMINATHAN: Madam, I am only talking about the bomb blasts and the public order and safety... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: And if it is a matter which concerns something in this House... (*Interruptions*) ...

SHRIMATI JAYANTHI NATARAJAN: Madam, he is speaking on behalf of the Tamil Nadu Government. He is not a Minister. He cannot interfere from the Rajya Sabha. ... (*Interruptions*) ...

SHRI G. SWAMINATHAN: Madam, people have been concerned about bomb blasts, about Calcutta and they have got some reservation about Madras and I am only saying... (*Interruptions*)... I am only saying that we are taking all the precautions to see that law and order in Madras is maintained. And there was some reservation that the BJP rally was being allowed. I only say that licence so far has not been granted. If it is granted, law and order will be maintained. That is what I am saying. ... (*Interruptions*) ...

SHRIMATI JAYANTHI NATARAJAN: Madam, how can he say something on behalf of the Tamil Nadu Government? He is not a Minister.

THE DEPUTY CHAIRMAN: Now every day... (*Interruptions*)... I am sorry, every day the matter of the rally is being raised. If I take that yardstick 'it is a state matter' and it should not be taken up in this House. ... (*Interruptions*)... The matter is being taken up because he is giving an explanation. ... (*Interruptions*) ...

SHRI G. SWAMINATHAN: The BJP rally was taken up yesterday, day before yesterday, every day.

THE DEPUTY CHAIRMAN: He is giving an explanation; otherwise, I will not permit any matter which concerns the State. Now I cannot have such a hard and fast rule.

SHRI G. SWAMINATHAN: Madam, it was talked about yesterday. The BJP rally was talked about yesterday. You permitted it. Now I am saying it and you are not permitting me.

THE DEPUTY CHAIRMAN: I think at 1.30 P.M. we have to adjourn the House.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, Mr. Swaminathan is right. Please permit him.

THE DEPUTY CHAIRMAN: I don't need your support, Mr. Jain. I am capable to understand the rule, please.

SHRIMATI JAYANTHI NATARAJAN: Madam, please permit me.

SHRI YASHWANT SINHA (Bihar): Madam, on another issue I want to speak. ... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Now that matter is over. Please take your seats.

SHRIMATI JAYANTHI NATARAJAN: Madam, I want to say something.

THE DEPUTY CHAIRMAN: What do you want to say?

SHRIMATI JAYANTHI NATARAJAN: Madam, one second. If you don't agree, I will sit down. I am only saying what I raised yesterday about the BJP rally. I wanted the Central Government, day before yesterday, to take some action in this regard; that is why I raised it, but Mr. Swaminathan is trying to answer on behalf of the Tamil Nadu Government.

SHRI G. SWAMINATHAN: I am not answering, Madam. I am only conveying the information. As a Member of this House I have got every right to convey the information.

SHRIMATI JAYANTHI NATARAJAN: Madam, is he inviting the Centre to take action? This is a totally different matter. Does he want the Centre to take action? Does he want Mr. Chavan... (Interruptions)

SHRI G. SWAMINATHAN: Why should they take action? That is for the Centre to take action... (Interruptions)... As a Member I am only conveying the information.

THE DEPUTY CHAIRMAN: Mr. Swaminathan, that matter is over. Please take your seat... (Interruptions)... Please take your seat... (Interruptions)... Mr. Swaminathan, will you please take your seat?

SHRI G. SWAMINATHAN: Yes, Madam.

THE DEPUTY CHAIRMAN: Thank you very much. Everybody is taking... (Interruptions)...

SHRI G. SWAMINATHAN: Madam, if you ask me to take my seat, other colleagues should also take their seats.

THE DEPUTY CHAIRMAN: There should be no argument who should sit first... (Interruptions)... You should not speak together.

SHRI KAMAL MORARKA (Rajasthan): Madam, I seek your permission to raise a matter.

THE DEPUTY CHAIRMAN: I will allow you.

SHRIMATI JAYANTHI NATARAJAN: Madam, they are already misusing the Assembly. Now they are misusing the Rajya Sabha.

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): You are misusing the Rajya Sabha... (Interruptions)...

RE. ALLEGED DEMOLITION OF SOME HOUSES ON DELHI—HARYANA BORDER

SHRI YASHWANT SINHA (Bihar): Madam, I wish to raise a matter of great human concern which has happened, happened here right under our nose, right under the nose of the Government of India, right under the nose of this Parliament... (Interruptions)...

THE DEPUTY CHAIRMAN: Will everybody please keep quiet?

SHRI YASHWANT SINHA: Madam, I am just coming from a village in Delhi called 'Meethapur'.

AN HON. MEMBER: Which village?

SHRI YASHWANT SINHA: Meethapur. It is a village called 'Meethapur' in the Union Territory of Delhi. It is on the Haryana-Delhi border where on the first of this month without any warning the Haryana Urban Development Authority sent its bulldozer and a whole colony which had been in existence for 25-25 years—and the people have proof of it—has been razed to the ground! I went there in the morning because those people came to me and said, "I will immediately visit you." and I found that a new road is being constructed which will probably give an alternative route to Surajkund where some political function is going to take place in the next few days.

THE DEPUTY CHAIRMAN: This was raised yesterday.